

Stable Taxation and Pricing Policy

2331. SHRI G. Y. KRISHNAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether, welcoming the announcement of 'price freeze' by top industrial houses in the country, the Chambers of Commerce and Industries have urged the Central Government to frame a taxation policy which would stay in force for the next five years;

(b) whether Central and State Governments have been requested to come out with a policy of fixing prices of goods manufactured by the State owned industries; and

(c) if so, the reaction of Central Government thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) A suggestion was made by one of the Chambers of Commerce that, except in exceptional circumstances where changes in rates may become necessary at short notice, there should be a certain amount of stability in tax policies at least over a period of five years.

(b) A request was made to the Central Government recently that State-owned industries may freeze prices in line with the price freeze announced by some of the top industrial houses in the country.

(c) As regards the suggestion mentioned in (a) above, as tax policy is framed according to the basic aims of the Government and the prevailing economic situation, changes in taxes become necessary from time to time. As for the suggestion at (b) above, the matter is under consideration.

Goa Compensatory Allowance to Government Employees

2332. SHRI EDUARDO FALEIRO: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Goa Compensatory Allowance has been restored to Government employees in Goa; and

(b) if not, the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). No, Sir. The Goa Compensatory Allowance was granted in consideration of the difficult and unsettled conditions following liberation of Goa, Daman and Diu. This allowance was withdrawn in stages beginning with 1-4-1967, after restoration of normal conditions in the Union Territory.

बैंक ग्राफ बढ़ावा की पुढाया शाखा में अहदाचार

2333. श्री सुरेश चिन्मय : क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि क्या उन्हें उत्तर प्रदेश के शाहजहाँपुर में बैंक ग्राफ बढ़ावा की पुढाया शाखा में व्याप्त अहदाचार की जानकारी है, जिसके बारे में प्रत्येक व्यक्तियों ने अधिकारियों से शिकायतें की हैं और यदि हाँ, तो उन पर क्या कार्यवाही की गई है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : बैंक ग्राफ बढ़ावा ने सूचित किया है कि छोटे ऋणकर्ताओं के ऋण मंजूर करने में देरी, कर्मचारियों के प्रसन्न व्यवहार और ऐसे ऋण मंजूर करने के लिए कर्मचारियों द्वारा रिश्वत मागे जाने के बारे में, उत्तर प्रदेश की उसकी पुढाया शाखा के कर्मचारियों के विरुद्ध कुछ शिकायतें उभरी मिली हैं। बैंक से अनुरोध किया गया है कि इन शिकायतों की जांच